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Title: The Minister of External Affairs and Minister of Finance laid a statement correcting the reply given on 10.12.2008 to Unstarred Question No. 1742 by Sarvashri Harisingh Chavda, Shailendra Kumar and Braja Kishore Tripathi, MPs regarding "Indians Languishing in Pakistani Jails".

THE MINISTER OF EXTERNAL AFFAIRS (SHRI PRANAB MUKHERJEE): Reply to parts (d) (e) of the Unstarred Question No.1742 regarding "Indians languishing in Pakistani jails" may be read as "Since February 2008, 08 prisoners and 230 fishermen have been released by Pakistan; State wise lists of Indians in Pakistan jails are not maintained." ...(*Interruptions*) The error occurred due to oversight. The error is regretted. Thank you Sir,

MR. SPEAKER: What are you doing? You give the notice if you want a discussion. What are you doing now?

Not to be recorded.

*(Interruptions)\**

MR. SPEAKER: What are you doing now? He has made a statement. If you want to say anything, give me a notice

(Placed in Library, See No. LT 10585/09)

*...(Interruptions)*

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\* Not recorded